

21

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


C.P. No. 176/241-242/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018**

Name of the Company: Hitesh Bhikubhai Patel.
V/s.
Hetshti Dairy Pvt Ltd.

Section of the Companies Act: Sections 241 and 242 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Petitioner	
2.				

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. None present for Respondents.

Respondent no.2 PCS sent letter for adjournment.

Respondent no. 2 filed rejoinder in response to the affidavit dated 22.01.2018 filed by petitioner.

List the matter on 08.03.2018 for hearing before admission.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 27th day of February, 2018.